

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ASHAYA RECYCLERS PRIVATE LIMITED

1.	Name of Corporate Person	Ashaya Recyclers Private Limited
2.	Date of Incorporation of Corporate Person	19/09/2020
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Pune
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U90000PN2020PTC194203
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	F. NO. A-P02, Verde, S.N. 102, A/1B, A/1B, FP.N.3, O, Yerwada, Pune, Pune City, Maharashtra, India, 411006
6.	Liquidation Commencement Date of Corporate Person	26/03/2025
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 337, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar I Block, Bangalore-560011 e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	25.04.2025

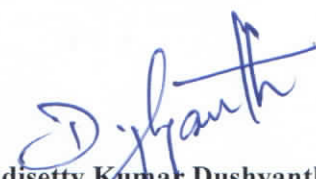
Notice is hereby given that M/s. Ashaya Recyclers Private Limited has commenced voluntary liquidation on 26.03.2025

The stakeholders of M/s. Ashaya Recyclers Private Limited is hereby called upon to submit proof of their claims, on or before 25.04.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 26.03.2025
Place: Bangalore


Kondisetty Kumar Dushyantha
Liquidator of M/s. Ashaya Recyclers Private Limited

